

Declaration of Assets and Liabilities

Year 2020-21

I, **SHIV PUJAN PRASAD**, Son of **LATE GOPAL PRASAD**, aged 59 years, belonging to Bihar Legislative Assembly, Patna service and presently working as Under Secretary of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sangita Kumari	Dependant-1 Name Sonal Saurabh	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	15,000/-	5,000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SB A/c Rs. 1, 55,000/-	SBI SB A/c Rs. 35,000/-Corp. Bank SB A/c Rs. 21,000/-	PNB SB A/c Rs. 45,000/-		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RD Post office Rs. 6500/- PM LIC Policy S.A. Rs.- 2,50,000/-	RD Post office Rs. 5000/- PM LIC Policy S.A. Rs.- 1,00,000/-	LIC Policy S.A. Rs.- 1,00,000/-		
(v)	Motor Vehicles (details of make, etc.)	Acitva Scooty, 2018	Maruti Alto LX 2006	NIL		
(vi)	Jewellery (give details of weight and value)	20 Gm. Gold Value 80,000 (Approx)	GOLD- 50 gm Value 2,00,000(Approx)	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Shiv Pujan Prasad

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Parental Property Residential H. No. 150/296, Chhoti Bdalpura, khagaul, Patna, Ward-26, Circle-03	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat No. 5/770, Vaishali, Gaziabad, UP	Flat No. F-3, Ram Lakhani Enclave, Kamta Path East, Boring canal Road, Patna	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2021
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Total Tax Paid Rs. 2,68,311/- Assessment Year 2020-21 PAN NO- AEKPP9838B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SHIV PUJAN PRASAD

Place: Patna

Designation: UNDER SECRETARY

Date: 12/02/2021

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.